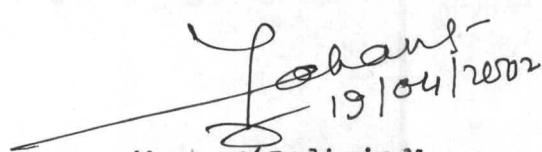


0.A.No.690/1998.

ORDER DATED 19-04-2002 (Later)

Mr. Padhi, learned counsel for the Applicant undertakes to file the required postages for service of ~~as~~ a copy of this order on the Respondents by Regd. Post with AD by 24-4-2002. On the event of filing of such postages, the Registry is directed to send copy of this order by Regd. Post with AD to the Respondents.

  
Member (Judicial)

01. 05. 2002.

Ref. Or. dt. 19-4-02

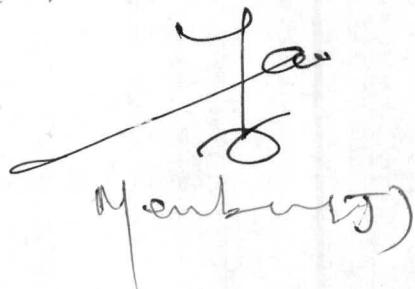
Free copies of final Order dt. 19-4-02 issued to counsel for both sides.

Postal requisites not filed for issuance of order to the applicant and respondents

28  
29-4-02

Pravin  
30/4  
S.O.(I)

Postal requisites stated to have been filed. Registry to verify & accept and take further action in the matter.

  
Member (Judicial)

Postal requisites not filed with Or. dt. 19-4-02 (Later)

28  
30/4/02 Beret

Ref. Or. dt. 1-5-02

Free copy of final order dt. 19-4-02 issued to all respondents by Regd Post AD

28-4  
21-5-02

Praveen  
S.O.(I) 25-5-02